284

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Cantonments Act, 1924."

The motion was adopted.

भी मचु लिमये : उपाध्यक्ष महोदय, मैं विधेयक को पेश कर रहा हुं।

COMPANIES (AMENDMENT) BILL*

(Amendment of sections 252, 275 and insertion of new section 255A).

भी मच् लिमये (बांका) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हं कि कम्पनी मधि-⁽नयम. 1956 का ग्रीर संशोधन करने वाले विधेयक की पूर:स्थापित करने की भ्रनमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Companies Act, 1956."

The motion was adopted.

भी मध् लिमये : उपाध्यक्ष महोदय, मैं विधेयक पेश करता हूं।

(AMENDMENT) CONSTITUTION BILL*

(Amendment of article 371)

SHRI P. K. DEO (Kalahandi): I move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI P. K. DEO: Sir, I introduce the Bill.

PREVENTION OF FOOD ADDI-TERATION (AMENDMENT) BILL.*

(Amendment of section 16)

DINESH CHANDRA GO-SHRI SWAMI (Gauhati): I move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. DEPUTY-SPEAKER: The question is:

'That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954."

The motion was adopted.

SHRI DINESH CHANDRA GO-SWAMI: Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL.

(Amendment of articles 58, 59, etc.)

SHRI ARJUN SETHI (Bhadrak): F move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ARJUN SETHI: Sir, I introduce the Bill.

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